## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE O/o CONTROLLER GENERAL OF ACCOUNTS

## LOK SABHA UNSTARRED QUESTION No. 1276 TO BE ANSWERED ON Monday, The 10<sup>th</sup> February, 2020

Magha 21, 1941(Saka)

"Public Financial Management System"

1276. Shri VISHNU DAYAL RAM

Will the Minister of FINANCE be pleased to state:

- (a) the objectives of the Public Financial Management System;
- (b) the details of functionalities that have been and are proposed to be built into it and its various functions; and
- (c) the details of other expenditure reforms that have been implemented by the Government?

#### **ANSWER**

# MINISTER OF STATE (Finance & Corporate Affairs) (Shri ANURAG SINGH THAKUR)

- (a) The objective of Public Financial Management System (PFMS) is to facilitate sound public finance management for Government of India by establishing an efficient fund flow system as well as a receipt and payment cum accounting system. PFMS provides various stakeholders with reliable and meaningful management information and an effective decision support system
- (b) Reply given in Annexure-I
- (c) Reply given in Annexure-II

#### (b) <u>Functionalities</u>

Modules developed /under development by Public Financial Management System (PFMS) for stakeholders as per the mandate above include:

#### I. Fund Flow Monitoring

- (a) Agency Registration Module
- (b) Expenditure, Advance and Transfer (EAT) module
- (c) Accounting Module for registered agencies
- (d) Treasury Interface Module
- (e) Public Financial Management System Panchayati Raj Institutions (PFMS-PRI) Fund Flow Interface
- (f) Mechanism for State Scheme for fund tracking
- (g) Monitoring of Externally Aided Projects (EAP)

#### **II. Direct Benefit Transfer Modules**

- (a) Pay & Accounts Office(PAO) to Beneficiaries
- (b) Agency to Beneficiaries
- (c) State Treasuries to Beneficiaries

#### III. Interfaces for Banking

- (a) Core Banking Solution(CBS)
- (b) India Post
- (c) Reserve Bank of India (RBI)
- (d) Regional Rural Banks (RRBs)
- (e) Cooperative Banks.
- **IV.** Pay & Accounts Office (PAO) module of PFMS covers payment and accounting of all Pay and Accounts Offices bills
- V. Employees Information System (EIS) Module has been developed and made operational for processing of salary bills of all Drawing and Disbursing Officers(DDOs)
- VI. Cheque Drawing and Disbursing Officers (CDDO) Module covers payment and accounting functions of CDDO bills.
- VII. Non-Tax Receipt Portal (NTRP) as one-stop window to citizens/corporates/institutions/other users for making online deposits of Non-Tax receipts (NTR) which are payable to the Government of India (GOI)
- VIII. Complete online processing of pension disbursal through integration of Bhavishya (Department of Pension) and Pension Authoritsation Retrieval & Accounting System (PARAS) software of Central Pension Accounting Organization (CPAO).

- **IX. General Provident Fund (GPF) Module** covers all the functionalities of GPF like GPF advance, withdrawal, final payment, interest calculation etc.
- **X. Integration of PFMS** with the following standalone applications. The sanction generated through the standalone application being captured in the PAO module of PFMS
  - Government e-Marketplace (GeM)
  - PRAHARI of Boarder Security Force (BSF)
  - SELO of Central Reserve Police Force (CRPF)
  - E-Wisdom of Lok Sabha
  - Composite Financial Accounting System (CFAS) of UT Chandigarh
  - Indian Customs Electronic Commerce Gateway (ICEGATE) of Central Board of Indirect Taxes and Customs (CBIC).
  - Department of Atomic Energy
  - Department of Space

### (c) Other Expenditure Reforms

- i. Majority of schemes/components being implemented across Ministries/Departments such as PAHAL, MGNREGS, PMAY (Gramin), Pensions and Scholarships, which involves cash transfer as well as in kind transfers such as food grains and Mid-Day Meals to school children, have been linked to Direct Benefit Transfer (DBT). Implementation of Aadhaar based DBT has resulted in significant savings due to removal of duplicate/fake beneficiaries.
- ii. Government-e-Marketplace (GeM) portal has been launched by Department of Commerce (DGS&D) on 9<sup>th</sup> August, 2016 which is a complete end-to-end procurement solution for common use goods & services for Government buyers. More than 31000 products and 1215 service providers have been made available for purchase/hire by the Government users.
- iii. Revised General Financial Rules (GFRs) 2017 has been released on 7<sup>th</sup> March, 2017 with updated limits and provision.

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